

Central Administrative Tribunal
Principal Bench, New Delhi.

RA-191/94 in
CCP-404/93 in
OA-898/93

New Delhi this the 17th Day of May, 1994.

Hon'ble Mr. Justice S.K. Dhaen, Vice-Chairman
Hon'ble Mr. B.N. Dhoondiyal, Member(A)

1. Shri Bansi Lal Joshi,
S/o Sh. C.L. Joshi,
R/o 1752, Lodi Road Complex,
New Delhi,
2. Shri Devender Kumar,
S/o Sh. Tirath Ram,
R/o 1374, Lodi Road Complex,
New Delhi.

Review applicants

(through Sh. M.C. Dhingra - None present)

versus

Col. Q.M.U. Siddiqui,
Senior Quality Assurance Officer,
Senior Quality Assurance Establishment(L),
19/13, National Stadium,
New Delhi.

Respondent

ORDER(ORAL)

delivered by Hon'ble Mr. Justice S.K. Dhaen, Vice-Chairman

by The review application has been taken^{sup} in the
revised list. No one is present in support of this
application. The application is dismissed in default
for non-prosecution.

(B.N. DHOUNDIYAL)
MEMBER(A)

(S.K. DHAEN)
VICE CHAIRMAN

/vv/